



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ३, अंक १०(४)]

सोमवार, जानेवारी १६, २०१७/पौष २६, शके १९३८

[पृष्ठे २१ किंमत : रुपये २७.००

असाधारण क्रमांक २१

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Third Excess Expenditure) Act, 2016 (Mah. Act No. XVI of 2017) is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

PRAKASH H. MALI,

Principal Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XVI OF 2017.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 16th January 2017).

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2012, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2012, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Sixty-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Third Excess Expenditure) Act, 2016. Short title.

Issue of Rs. 9,11,88,87,000 out of the Consolidated Fund of the State to meet certain excess expenditure for the year 2011-2012.

2. From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of nine hundred eleven crores, eighty eight lakhs, eighty seven thousand rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2012, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2012.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly Rs.	Sums not exceeding — Charged on the Consolidated Fund (4) Rs.	Total Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
Revenue and Forests Department.					
C-2	Stamps and Registration.	2030, Stamps and Registration.	22,40,35,000	...	22,40,35,000
		Total-Revenue and Forests Department.	22,40,35,000	...	22,40,35,000
Finance Department.					
G-3	Interest Payment and Debt Servicing	{ 2048, Appropriation for Reduction or Avoidance of Debt 2049, Interest Payments }	...	80,37,55,000	80,37,55,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	6,91,44,15,000	...	6,91,44,15,000
		Total-Finance Department.	6,91,44,15,000	80,37,55,000	7,71,81,70,000
Public Works Department.					
H-3	Housing	2216, Housing	40,73,31,000	...	40,73,31,000
		Total-Public Works Department.	40,73,31,000	...	40,73,31,000
Industries,Energy and Labour Department.					
K-5	Social Security and Welfare	2235, Social Security and Welfare	2,11,000	...	2,11,000
K-8	Secretariat-Economic Services	3451, Secretariat- Economic Services	12,07,000	...	12,07,000
		Total-Industries,Energy and Labour Department.	14,18,000	...	14,18,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.				
Planning Department.										
O-14 District Plan-Mumbai City	2202, General Education.	2203, Technical Education.	2204, Sports and Youth Services.	2205, Art and Culture.	2216, Housing	2217, Urban Development.	}	3,01,84,000	...	3,01,84,000
	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.									
	2230, Labour and Employment									
	2235, Social Security and Welfare									
	2404, Dairy Development.									
	2405, Fisheries									
	2851, Village and Small Industries.									
	3451, Secretariat-Economic Services									
	3452, Tourism									

O-19 District Plan-Sindhudurg	<ul style="list-style-type: none"> 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry. 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2851, Village and Small Industries. 3051, Ports and Light Houses. 3054, Roads and Bridges 3056, Inland Water Transport. 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions 	71,21,000	...	71,21,000
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(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-20 District Plan-Pune	<ul style="list-style-type: none"> 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes,Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrtrion. 2401, Crop Husbandry 2403, Animal Husbandry. 2405, Fisheries 2406, Forestry and Wild Life 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes 2702, Minor Irrigation 2851, Village and Small Industries. 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions 	3,85,09,000	...	3,85,09,000		

O-26 District Plan-Dhule

- 2202, General Education.
- 2203, Technical Education.
- 2204, Sports and Youth Services.
- 2205, Art and Culture.
- 2210, Medical and Public Health
- 2215, Water Supply and Sanitation
- 2217, Urban Development.
- 2220, Information and Publicity.
- 2225, Welfare of Scheduled Castes,
Scheduled Tribes,Other Backward
Classes and Minorities.
- 2230, Labour and Employment
- 2236, Nutrtrion.
- 2401, Crop Husbandry
- 2403, Animal Husbandry.
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programmes for Rural
Development.
- 2505, Rural Employment.
- 2515, Other Rural Development Programmes.
- 2702, Minor Irrigation
- 2851, Village and Small Industries.
- 3054, Roads and Bridges
- 3451, Secretariat-Economic Services
- 3604, Compensation and Assignments to
Local Bodies and Panchayati Raj
Institutions

99,63,000

...

99,63,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-27 District Plan-Jalgaon	<ul style="list-style-type: none"> 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes,Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrtrion. 2401, Crop Husbandry 2403, Animal Husbandry. 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2851, Village and Small Industries. 3054, Roads and Bridges 3451, Secretariat-Economic Services 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions 	7,30,19,000	...	7,30,19,000		

O-30 District Plan-Aurangabad

- 2202, General Education.
- 2203, Technical Education.
- 2204, Sports and Youth Services.
- 2205, Art and Culture.
- 2210, Medical and Public Health
- 2211, Family Welfare.
- 2215, Water Supply and Sanitation
- 2217, Urban Development.
- 2220, Information and Publicity.
- 2225, Welfare of Scheduled Castes,
Scheduled Tribes,Other Backward
Classes and Minorities.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrtrion.
- 2401, Crop Husbandry
- 2403, Animal Husbandry.
- 2404, Dairy Development.
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programmes for Rural
Development.
- 2505, Rural Employment.
- 2515, Other Rural Development Programmes
- 2702, Minor Irrigation
- 2810, New and Renewable Energy.
- 2851, Village and Small Industries.
- 3054, Roads and Bridges
- 3451, Secretariat-Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to
Local Bodies and Panchayati Raj
Institutions

1,27,79,000

...

1,27,79,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-36 District Plan-Osmanabad	<ul style="list-style-type: none"> 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2402, Soil and Water Conservation 2403, Animal Husbandry. 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and Small Industries. 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions 	1,49,58,000	...	1,49,58,000		

O-38 District Plan-Nagpur

2202, General Education.
2203, Technical Education.
2204, Sports and Youth Services.
2205, Art and Culture.
2210, Medical and Public Health
2211, Family Welfare.
2215, Water Supply and Sanitation
2217, Urban Development.
2220, Information and Publicity.
2225, Welfare of Scheduled Castes,
Scheduled Tribes, Other Backward
Classes and Minorities.
2230, Labour and Employment
2235, Social Security and Welfare
2236, Nutrition.
2401, Crop Husbandry
2403, Animal Husbandry.
2404, Dairy Development.
2405, Fisheries
2406, Forestry and Wild Life
2425, Co-operation
2501, Special Programmes for Rural
Development.
2505, Rural Employment.
2515, Other Rural Development Programmes.
2702, Minor Irrigation
2810, New and Renewable Energy.
2851, Village and Small Industries.
3054, Roads and Bridges
3451, Secretariat-Economic Services
3452, Tourism
3604, Compensation and Assignments to
Local Bodies and Panchayati Raj
Institutions

11,06,51,000

...

11,06,51,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-39 District Plan-Wardha		2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes,Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2810, New and Renewable Energy. 2851, Village and Small Industries. 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	77,33,000	...	77,33,000	

O-41 District Plan-Chandrapur	<ul style="list-style-type: none"> 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes,Other Backward Classes and Minorities. 2230, Labour and Employment 2235, Social Security and Welfare 2236, Nutrion. 2401, Crop Husbandry 2403, Animal Husbandry. 2404, Dairy Development. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2851, Village and Small Industries. 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions 	51,20,000	...	51,20,000
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(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
O-45 District Plan-Akola	<ul style="list-style-type: none"> 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health 2211, Family Welfare. 2215, Water Supply and Sanitation 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2236, Nutrition. 2401, Crop Husbandry 2403, Animal Husbandry. 2405, Fisheries 2406, Forestry and Wild Life 2425, Co-operation 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2515, Other Rural Development Programmes. 2702, Minor Irrigation 2851, Village and Small Industries. 3054, Roads and Bridges 3451, Secretariat-Economic Services 3452, Tourism 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions 	2,79,15,000	...	2,79,15,000		

O-46 District Plan-Yavatmal

- 2202, General Education.
- 2203, Technical Education.
- 2204, Sports and Youth Services.
- 2205, Art and Culture.
- 2210, Medical and Public Health
- 2215, Water Supply and Sanitation
- 2217, Urban Development.
- 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.
- 2230, Labour and Employment
- 2235, Social Security and Welfare
- 2236, Nutrition.
- 2401, Crop Husbandry
- 2402, Soil and Water Conservation
- 2403, Animal Husbandry.
- 2405, Fisheries
- 2406, Forestry and Wild Life
- 2425, Co-operation
- 2501, Special Programmes for Rural Development.
- 2505, Rural Employment.
- 2515, Other Rural Development Programmes.
- 2702, Minor Irrigation
- 2810, New and Renewable Energy.
- 2851, Village and Small Industries.
- 3054, Roads and Bridges
- 3451, Secretariat-Economic Services
- 3452, Tourism
- 3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions

14,30,88,000

...

14,30,88,000

(1)	(2)	(3)	(4)		
				Rs.	Rs.
		2202, General Education.			Rs.
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2205, Art and Culture.			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes,Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2236, Nutrition.			
		2401, Crop Husbandry			
O-47	District Plan-Buldhana	2403, Animal Husbandry.	1,58,37,000	...	1,58,37,000
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2702, Minor Irrigation			
		2851, Village and Small Industries.			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department.	49,68,77,000	...	49,68,77,000

Higher and Technical Education Department.

W-7	Revenue Expenditure on Removal of Regional Imbalance	{ 2203, Technical Education. 2230, Labour and Employment	} 1,95,13,000	...	1,95,13,000
	Total-Higher and Technical Education Department.		1,95,13,000	...	1,95,13,000

Women and Child Development Department.

X-2	Secretariat-Social Services	2251, Secretariat-Social Services	59,000	...	59,000
	Total-Women and Child Development Department.		59,000	...	59,000
	A-Expenditure on Revenue Account		8,06,36,48,000	80,37,55,000	8,86,74,03,000

B-EXPENDITURE ON CAPITAL ACCOUNT**Revenue and Forests Department.**

C-11	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	2,41,000	2,41,000
	Total-Revenue and Forests Department.		...	2,41,000	2,41,000

Planning Department.

O-21	District Plan-Satara	{ 4059, Capital Outlay on Public Works. 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandary. 4406, Capital Outlay on Forestry and Wild Life. 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development 6250, Loans for other Social Services 6801, Loans for Power Projects.	} 27,06,000	...	27,06,000
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(1)	(2)	(3)	(4)	Rs.	Rs.	5,65,53,000
O-22 District Plan-Sangli	<ul style="list-style-type: none"> 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandary. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4425, Capital Outlay on Co-operation 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development 6250, Loans for other Social Services 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries. 	5,65,53,000	...	5,65,53,000		
O-24 District Plan-Kolhapur	<ul style="list-style-type: none"> 4059, Capital Outlay on Public Works. 4216, Capital Outlay on Housing. 4402, Capital Outlay on Soil and Water Conservation 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4515, Capital Outlay on Other Rural Development Programmes. 4702, Capital Outlay on Minor Irrigation 4711, Capital Outlay on Flood Control Projects. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development 6250, Loans for other Social Services 6801, Loans for Power Projects. 	5,24,26,000	...	5,24,26,000		

O-29 District Plan-Nandurbar	<ul style="list-style-type: none"> 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandary. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development 6250, Loans for other Social Services 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries. 	8,93,000	...	8,93,000
O-31 District Plan-Jalna	<ul style="list-style-type: none"> 4059, Capital Outlay on Public Works. 4210, Capital Outlay on Medical and Public Health. 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4403, Capital Outlay on Animal Husbandary. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4515, Capital Outlay on Other Rural Development Programmes. 4711, Capital Outlay on Flood Control Projects. 5054, Capital Outlay on Roads and Bridges. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries. 	1,69,65,000	...	1,69,65,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.	2,95,29,000
O-35	District Plan-Latur	4210, Capital Outlay on Medical and Public Health. 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development 6250, Loans for other Social Services 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	2,95,29,000	Rs.	Rs.	Rs.	2,95,29,000
O-42	District Plan-Gadchiroli	4059, Capital Outlay on Public Works. 4250, Capital Outlay on Other Social Services 4402, Capital Outlay on Soil and Water Conservation 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4515, Capital Outlay on Other Rural Development Programmes. 5054, Capital Outlay on Roads and Bridges. 6250, Loans for other Social Services 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	9,13,78,000	Rs.	Rs.	Rs.	9,13,78,000

O-43	District Plan-Gondia	4059, Capital Outlay on Public Works.			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandary.	7,93,000	...	7,93,000
		4405, Capital Outlay on Fisheries.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges.			
	6851, Loans for Village and Small Industries.				
	Total-Planning Department.	25,12,43,000	...	25,12,43,000	
	B-Expenditure on Capital Account	25,12,43,000	2,41,000	25,14,84,000	
	Grand Total	8,31,48,91,000	80,39,96,000	9,11,88,87,000	